Statement - II

Number of Government and private Industrial Training Institutes (ITIs) with seating capacity for last three years and current year (2012-13)

FY	No of ITIs		Seating Capacity			Increase		
	Govt. ITIs	Pvt ITIs	Total ITIs	Govt. ITIs	Pvt. ITIs	Total	ITIs	Seating capacity
2009-10	2133	5906	8039	432006	683622	1115628	1133	161744
2010-1	1 2217	6583	8800	457794	769038	1226832	761	111204
2011-12	2 2244	7203	9447	472738	862750	1335488	647	108656
2012-13	3 2271	8070	10341	486386	967406	1453792	894	118304
(as on								
30.09.								
2012)								

Unemployed youths in Delhi

2124. PROF. ANIL KUMAR SAHANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether large number of educated youths in Delhi are unemployed;
- (b) if so, the details thereof and the details of steps taken to give them employment according to their educational qualifications;
- (c) whether GNCT of Delhi has conducted any survey to ascertain the number of unemployed youths in Delhi;
 - (d) if so, the gender-wise details thereof; and
- (e) how many unemployed were given employment by GNCT of Delhi during each of the last three years and out of them how many of them were girls?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) Total number of educated job seekers, all of whom may not be necessarily unemployed, registered with employment exchanges in Delhi in 8.68 lakh.

- (b) Employment Exchanges sponsor the names of eligible job seekers on the requests made by the employers.
 - (c) No Sir.
 - (d) Does not arise.
- (e) The details of placement made by employment exchanges in Delhi during the last 3 years are given below:-

Year	No. of placement	Women/Girls
2010	8651	520
2011	175	21
2012	1306	334

Collection of construction workers welfare cess

2125. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise total collection of construction workers welfare cess in the country and the total number of Members of Construction Workers Welfare Board;
- (b) whether there is no sustainable increase in the members of Welfare Board and utilization of the collection cess; and
- (c) if so, whether Government would call a special meeting of Chief Ministers and Labour Ministers or a special meeting of Indian Labour Conferences to take final decision in this regard for the enrolment of more construction workers in Welfare Board and proper utilization of welfare cess in time?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) As per information received from State Governments, the State-wise total amount collected as cess and the amount utilized as on 30.09.2012 is as under:-